

8

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER**

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM		

ORDER

Mr. S. Aravindh, Counsel for Petitioner present. Mr. Vishnu Mohan, Counsel for R-1, R-5 and R-6 present. Mr. M. Chandra Prakash, Counsel for Respondent 2, 3 and 4 present. Mr. T.V.P. Saivihari, Counsel for Respondent 7 and 8 present. Counsel representing the Respondents are directed to file counter to the main CP within two weeks by providing a copy to the other side and thereafter, one week time is granted to the Counsel for Petitioner for filing rejoinder by providing a copy to the other side. Counsel for R-5 and R-6 have submitted that they have already filed application for striking of R-5 and R-6 to which the Counsel for the Respondent/Petitioner prays time for filing counter. The Counsel for the Respondent/Petitioner shall file counter to the same within two weeks by providing copy to the other side. Application shall be taken up for final arguments along with the main petition on the date of next hearing. Put **up on 17.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)